

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 27.11.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

(Ref) Letter dated 14.10.2024 of the Delhi Bar Association.

Sub: (i) Request to consider members enrolled with BCD and/or
DBA till 31.12.2023 as eligible.
(ii) Collation of the Records pertaining to the members, who
have been enrolled with BCD and/or DBA only after
31.07.2023.

Sir,

Please refer to the letter bearing no.56434 dated 26.09.2024 of the undersigned. A list of Ld. Members whose Declarations were kept pending under the category 'Doubtful' as regards their eligibility for want of fulfillment of criteria laid down by the Hon'ble High Court of Delhi, was provided to you thereunder. **(Annexure A)**.

In response to the said letter, the Delhi Bar Association has provided the details as to the date of joining of the said members with the Delhi Bar Association under the cover of letter dated 14.10.2024. **(Annexure B)**.

Upon collation of the data so provided, it has been found that barring 5 members, all the Ld. Members mentioned in the said list were found to have joined the Delhi Bar Association after 31.07.2023. Hence, the said members do not fulfill the criteria as to eligibility for voting in the forthcoming elections.

A list has been, accordingly, prepared bearing the details of the members including the earlier list circulated by the Committee insofar as the members who were found to be ineligible on this count.


Please find enclosed herewith the list of total 334 members who would not be considered as 'eligible' on account of their enrollment with BCD and/or joining the DBA post 31.07.2023 **(Annexure C)**.

Insofar as your request to consider the members enrolled till 31.12.2023 as eligible in view of the extension of the date of the elections, I am instructed to inform you that the same was considered by the Election Committee and was considered unacceptable in view of the reasons already cited in terms of letter 23.09.2024 in response to earlier representation. (Annexure D).

Your good offices are also requested to upload the **list of total 334 members who would not be considered as 'eligible' on account of their enrollment with BCD and/or joining the DBA post 31.07.2023 (Annexure C)** on official website of DBA, display on notice board and social media for its wide circulation amongst the Ld. Members.

This is for your kind information.

Yours Sincerely,



Nodal Officer,
Election Committee DBA 2024

forwarded:-
W:khil

Ld. Chair Person
Election Committee
DBA -2024

Encl: Annexure A to Annexure D.

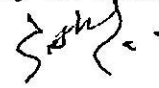
46275

No. _____/EC/DBA/2024

27 NOV 2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.



Nodal Officer, Election Committee
DBA Election 2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 56484/EC/DBA/2024

Dated 26.09.2024

To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Providing the data pertaining to Member's obtaining/joining of
Membership of the Delhi Bar Association.

Sir,

I am directed to inform you that in view of the objections filed by Sh. Vikas Goel, Ms. Ragini Singh and Sh. Chander Nigam, Advocates and during the verification of the Declaration Form, around 270 members have been found to be enrolled with the Bar Council of Delhi on or before 31.07.2023, however, the data pertaining to their joining the membership of the Delhi Bar Association is not available with the Election Committee and hence, their Declaration Forms has been kept under the category 'Doubtful'. The list of the said members is Annexure A to this letter.

It is, therefore, requested to kindly provide the data pertaining to the said Members joining/obtaining the membership of the Delhi Bar Association at the earliest.

Members cited in the said list can also file the proof of their joining the membership with the DBA immediately with the undersigned at Extension Block, Tis Hazari Courts, Delhi. In case, no proof or detail is provided, the same would be treated as 'Not Eligible'.

Thanking you.

Yours Sincerely,

Nodal Officer, Election Committee,
DBA Election 2024

No. 56484/EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi with direction to display the said notice on all notice boards and other necessary places.

Nodal Officer, Election Committee
DBA Election 2024





ANNEXURE - B

DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishazari@gmail.com

President

NITIN AHLAWAT
9810185881

Sr. Vice President

MANISH SHARMA
9999997579

Vice President

GIRISH KAUSHIK
9599925926, 9953634600

Hony. Secretary

ATUL KUMAR SHARMA
9868243224

Addl. Secretary

DHARMENDER BASOYA
9899949904

Joint Secretary

MS. SHWETA RANI
9958604236

Treasurer

SAHIL PURI
8860193322

Sr. Member Executive

RAHUL KASHYAP
9891009515

GAGANPREET SINGH
9810243506

Member Executive

SACHIN SHARMA
9350559583

PUJYA KUMAR SINGH
9868759344

PERDEEP KUMAR NAAGAR
9953805700

AMARJEET SINGH
8826956766

Lady Member Executive

MS. RENU MALIK
9650246950

Ex. Officio Member

SANJEEV NASIAR
9899047270

DIVYA DARSHAN SHARMA
9958275552

14.10.2024

To,

Shri Nikhil Chopra
Chairperson, Election Committee,
(Election 2024-2026)
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Sub: Reply to the letter dated 27.09.2024.

Respected Sir,

We have received letter bearing no. 56432/EC/DBA/2024. We have scrutinize the list provides by your good self. We are now providing your goodself a list matching with their date of membership, however, it is submitted that all the members revised till 31.12.2023 and shall have voting right according to the Constitution of Delhi Bar Association in light of the 'Lalit Sharma & ors. Versus Union of India & Ors.' Judgement as mentioned in para no. 38 of the said judgement that the constitution of the concerned shall prevail. Therefore, the members who enrolled till 31.12.2023 shall not be deleted from the voter list.

Recd at 04/10/24
on 14/10/24
14/10/24

Yours Sincerely,



Atul Kumar Sharma
Hony Secretary

DELHI BAR ASSOCIATION ELECTION 2024

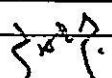
(Combined List of Members Enrolled in DBA & BCD After 31.07.2023)

Members Enrolled in DBA After 31.07.2023

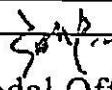
S.No	Declaration Form No.	Name of Advocate	BCD Enrl. No.	DBA Membership No.
1	D-650	AADRIJAA SONIK	D/2647/2020	A-4360
2	B-619	AANCHAL PUNDIR	D/5975/2017	A-4355
3	F-412	AARTI SOUTHEY	D/2716/2012	A-4366
4	F-326	ABHA SHARMA	D/4102/2017	A-4371
5	B-1630	ABHINAV SHARMA	D/13386/2022	A-4538
6	E-1150	ABHISHEK KUMAR	D/124/2022	A-4377
7	A-1247	ABHISHEK SHARMA	D/2648/2014	A-4305
8	F-304	ABHISHEK TYAGI	D/9756/2021	A-4300
9	F-184	ABHISHEK TYAGI	D/4903/2023	A-4285
10	D-902	ADITYA KHANNA	D/3873/2023	A-4455
11	E-621	AKANSHA GUPTA	D/6898/2020	A-4310
12	A-1239	AKASH KUMAR	D/6720/2018	A-4539
13	D-352	AKASH SHARMA	D/3713/2021	A-4612
14	D-735	AKASH SINGH	D/2633/2023	A-4496
15	A-1010	ALOK KUMAR JHA	D/785/2008	A-4623
16	A-1224	AMAN KAUSHIK	D/11429/2022	A-4545
17	F-343	AMAR CHAUHAN	D/3828/2022	A-4474
18	A-910	AMBRISH SRIVASTAV	D/11717/2022	A-4532
19	C-513	AMIT SANGWAN	D/8236/2020	A-4407
20	C-298	AMIT SHARMA	D/5743/2022	A-4600
21	E-319	AMIT YADAV	D/13769/2022	A-4588
22	D-702	ANANT MISHRA	D/2511/2013	A-4513
23	E-813	ANIL KUMAR	D/2300/2023	A-4333
24	E-1300	ANIL KUMAR KALRA	D/1885/2022	A-4425
25	E-699	ANIL KUMAR MISHRA	D/7816/2018	A-4550
26	D-604	ANISHETTY DEEKSHITHA	D/11467/2023	A-4587
27	E-1104	ANISHKA SINGH	D/13858/2022	A-4373
28	A-982	ANJALI	D/716/2022	A-4384
29	A-978	ANJALI LODHI	D/1054/2018	A-4293
30	E-1217	ANJALI PRABHAKAR	D/5947/2017	A-4349
31	G-10	ANKIT SHARMA	D/9102/2021	A-4609
32	A-808	ANIKET YADAV	D/11794/2022	A-4343
33	E-1209	ANSHIKA SAHU	D/808/2023	A-4395
34	D-635	ANSHITA	D/11642/2022	A-4442
35	E-1302	ANSHU KUMAR	D/6253/2020	A-4464
36	E-1019	ANUJ CHAUDHARY	D/9571/2019	A-4408
37	E-1176	ANURADHA GARG	D/3121/2011	A-4388
38	D-757	ANURAG JANARDAN	D/4826/2018	A-4466
39	B-1610	ANURAG MITTAL	D/6049/2019	A-4437
40	B-845	APARNA GUPTA	D/2263/2023	A-4282
41	B-1442	ARJUN	D/11595/2022	A-4552
42	E-1168	ARJUN ASTHANA	D/6119/2017	A-4348
43	A-877	ARPIT SRIVASTAVA	D/9589/2019	A-4599
44	D-460	ARPITA TRIPATHI	D/9169/2022	A-4419


 Nodal Officer
 Election Committee
 DBA-2024


45	F-18	ARUN KUMAR	D/8998/2021	A-4286
46	E-1301	ARUN KUMAR KALRA	D/8689/2022	A-4424
47	A-423	ASHISH KR. SHARMA	D/10768/2019	A-4417
48	B-189	ASHISH KUMAR CHAURASIA	D/1699A/2013	A-4598
49	F-416	ASHUTOSH RAJARAM VERMA	D/590/2005	A-4517
50	B-1626	ATUL BHARDWAJ	D/1470/2019	A-4441
51	B-1599	ATUL NARWAL	D/9185/2021	A-4452
52	D-346	AYUSH SHARMA	D/4334/2021	A-4342
53	E-421	BABITA GARG	D/6209/2020	B-1035
54	E-105	BABITA YADAV	D/10763/2021	B-993
55	C-193	BHARAT VEER RANA	D/12733/2022	B-1002
56	D-446	BHAWANI SHANKAR	D/708/2009	B-1015
57	A-876	BIJENDER LAKRA	D/1376/2007	B-1027
58	E-870	CHANCHAL BHARDWAJ	D/575/2013	C-396
59	F-316	CHETAN	D/5660/2018	C-397
60	B-833	CHETAN KUMAR	D/12975/2022	C-384
61	D-209	CHIRAG MASSY	D/2711/2018	C-392
62	B-628	DEEPAK KASHYAP	D/7156/2019	D-1470
63	A-822	DEEPAK KR GUPTA	D/4490/2018	D-1426
64	E-893	DEEPAK KUMAR	D/12802/2022	D-1402
65	D-419	DEEPAK KUMAR	D/12802/2022	D-1402
66	A-983	DEEPIKA SISODIA	D/735/2022	D-1434
67	D-707	DEVANG MUDGAL	D/4813/2023	D-1401
68	D-867	DEVESH	D/6387/2021	D-1460
69	B-1284	DEVESH KUNDU	D/194/2022	D-1411
70	D-28	DHIRENDRA KUMAR SINGH	D/356/2006	D-696
71	E-582	DHRUV BHARDWAJ	D/11466/2022	D-1428
72	D-306	DINESH	D/10204/2023	D-1464
73	D-596	DIVYA	D/10148/2022	D-1422
74	E-632	DIVYA PARASHAR	D/12113/2021	D-1410
75	D-155	DRONA A. VEDI	D/3371/2014	D-1429
76	E-1099	FAHIM AKRAM	D/1809/2022	F-75
77	E-668	FOZIA	D/9431/2022	F-72
78	E-1006	GAGAN JAGLAN	D/5062/2019	G-823
79	D-120	GARVIT	D/7349/2022	G-816
80	D-813	GAURAV	D/3955/2021	G-840
81	E-1271	GAURAV KUMAR	D/632/2023	G-817
82	C-490	GAURAV KUMAR	D/1845-A/2020	G-819
83	F-340	GEETA	D/6082/2019	G-832
84	D-761	HAMIDA	D/2513/2023	H-813
85	E-599	HARDIK SAXENA	D/5113/2023	H-804
86	A-1246	HARPREET SINGH KOHLI	D/7268/2018	H-788
87	D-580	HARSHIT GOYAL	D/4890/2023	H-783
88	E-1240	HARSHPREET KAUR	D/549/2022	H-826
89	B-1321	HEENA	D/1023-C/2018	H-843
90	D-828	HEENA PARVEEN	D/5191/2022	H-797
91	C-375	HEMANT KUSHWAH	D/4980/2022	H-799
92	E-744	HIMANSHU SHARMA	D/10157/2022	H-791
93	C-418	HIMANSHU SHEKHAR GUPTA	D/7399/2022	H-793
94	C-437	IFFAT FATIMA	D/5342/2023	I-271
95	F-285	INDER KUMAR	D/3018/2023	I-269
96	B-554	INDU PANDEY	D/1476/2019	I-274
97	D-500	ISHA BHATIA	D/9927/2022	I-280


 Nodal Officer
 Election Committee
 DBA-2024

98	E-888	JASLEEN KAUR	D/1626/2021	J-939
99	D-891	JATIN KUMAR	D/8570/2022	J-924
100	C-177	JITENDER KALRA	D/7468/2022	J-934
101	C-362	JITENDRA KUMAR	D/3409/2014	J-925
102	A-481	JYOTI SHARMA	D/3147/2012	J-923
103	D-661	JYOTI TYAGI	D/4179-C/2010	J-938
104	B-1038	KALPNA	D/5746/2021	K-1563
105	B-16	KAMLESH	D/10037/2021	K-1551
106	E-370	KANCHAN	D/2539/2022	K-1525
107	B-1079	KANIKA GUPTA	D/4957/2021	K-1498
108	D-894	KANISHK YADAV	D/11899/2022	K-1485
109	F-339	KAPIL GUPTA	D/10110/2022	K-1535
110	C-435	KAVITA TIWARI	D/232/2022	K-1493
111	D-766	KAWYA KUMARI	D/12979/2022	K-1508
112	E-1151	KHUSHBU MAAN	D/1072/2023	K-1509
113	B-1646	KSHANA KUMARI	D/6923/2019	K-1581
114	B-1385	KUNDAN CHANDRAVANSHI	D/5604/2018	K-1520
115	D-578	KUSHAGRA SAINI	D/5121/2023	K-1482
116	E-569	LAKHAN SHARMA	D/9351/2022	L-336
117	D-893	LAKSHAY SHARMA	D/6293/2021	L-339
118	E-1279	LOKESH AHLAWAT	D/965/2017	L-335
119	D-525	MADHU PANDEY	D/739/2022	M-2490
120	E-325	MAMTA YADAV	D/5054/2022	M-2612
121	F-333	MANISH SHARMA	D/9908/2022	M-2443
122	A-258	MANOJ KUMAR	D/348/2015	M-2573
123	B-1232	MD. HUSAIN	D/2920/2023	M-2530
124	B-260	MEGHUL DIXIT	D/4906/2023	M-2437
125	A-1204	MENKA	D/6887/2022	M-2453
126	A-993	MINAKSHI BAISOYA	D/5232/2018	M-2474
127	B-1520	MOHD SAIM	D/4789/2021	M-2449
128	C-385	MOHD. ILIYAS	D/3946/2016	M-2578
129	E-1174	MOHD. JUNED MALIK	D/838/2016	M-2461
130	E-576	MOHIT KASHYAP	D/10155/2022	M-2498
131	A-1139	MOHIT KUMAR	D/164/2022	M-2463
132	B-1277	MOHIT TOMAR	D/4415/2016	M-2442
133	B-1424	MONIKA	D/11780/2022	M-2433
134	E-1270	NAMRATA JOSHI	D/2581/2011	N-1497
135	D-74	NAVEEN KUMAR	D/10656/2022	N-1533
136	A-674	NAVEEN SIROHI	D/239/2020	N-1473
137	B-1316	NEELAM SINGH	D/6172/2017	N-1453
138	B-961	NEETU	D/3668/2022	N-1543
139	E-505	NEHA GUND	D/3999/2014	N-1520
140	B-1266	NEHA MALIK	D/715G/2010	N-1471
141	E-1268	NIKHIL ARYA	D/6865/2020	N-1485
142	D-575	NIKHIL NAGPAL	D/6766/2018	N-1514
143	E-1190	NISHA RANI	D/7204/2019	N-1477
144	F-352	NISHANT BHARDWAJ	D/8629/2021	N-1490
145	E-1148	NISHANT MANDAL	D/2970/2016	N-1479
146	A-911	NITIN SHARMA	D/2203A/2017	N-1492
147	E-561	NOEL SAMARPIT SAMSON	D/3533/2020	N-1496
148	A-443	PANKAJ KUMAR	D/12709/2022	P-2208
149	C-345	PANKAJ KUMAR SHARMA	D/10403/2021	P-2188
150	B-1106	PANKAJ PANDEY	D/11342/2021	P-2273


 Nodal Officer
 Election Committee
 DBA-2024

151	E-596	PANKAJ SHARMA	D/1755/2013	P-2202
152	E-1095	PARIKSHIT SHARMA	D/12049/2021	P-2245
153	E-1147	PARVINDER	D/9616/2019	P-2314
154	E-1259	PIYUSH PAL	D/3814/2023	P-2287
155	A-891	PIYUSH SHARMA	D/5841/2020	P-2303
156	B-1168	PIYUSH SINGH	D/12351/2022	P-2293
157	E-1253	POOJA	D/10948/2021	P-2244
158	E-1248	POOJA GOYAL	D/4159/2020	P-2250
159	E-395	PRABHAT KUMAR BIHORIA	D/414/2020	P-2234
160	B-1376	PRADEEP KUMAR	D/9480/2021	P-2252
161	D-882	PRASHANT MAVI	D/12458/2022	P-2261
162	E-801	PRAVIN KUMAR	D/2124-B/1999	P-2294
163	D-862	PRIYA	D/5437/2017	P-2308
164	A-1012	PRIYA BHATIA	D/3753/2023	P-2512
165	B-279	PRIYA GOEL	D/1794/2021	P-2236
166	F-415	PRIYA GUPTA	D/274/2018	P-2255
167	E-553	PRIYANKA	D/12864/2022	P-2219
168	D-81	PRIYANKA CHAUDHARY	D/2641/2016	P-2334
169	E-282	PRIYANKA SAXENA	D/3027/2022	P-2326
170	F-379	PUNEET SHARMA	D/3099/2023	P-2310
171	D-785	RACHIT DAHIYA	D/7562/2018	R-3829
172	F-259	RAGAV GUPTA	D/4786/2023	R-3710
173	E-1201	RAGHUVENDER SINGH ATTREI	D/629/2023	R-3769
174	D-487	RAHUL	D/11254/2021	R-3713
175	E-79	RAHUL VERMA	D/10910/2021	R-3788
176	B-1403	RAJ KUMAR	D/3585/2023	R-3760
177	F-305	RAJAN KUMAR	D/3701/2022	R-3783
178	A-1193	RAJAN SINGH	D/6905/2021	R-3706
179	A-379	RAJAT PRAKASH BIHARI	D/832/2020	R-3717
180	E-1106	RAJIV RANJAN SHUKLA	D/7381/2020	R-3755
181	E-1110	RAMAN RAJ GANGWAR	D/9698/2022	R-3754
182	D-127	RAMEET BHASIN	D/2786/2023	R-3733
183	E-56	RANI SHARMA	D/2504/2022	R-3801
184	C-332	RANVEER KUMAR KAMAT	D/8377/2022	R-3702
185	D-319	RASHMI YADAV	D/12606/2022	R-3757
186	B-1410	RATAN TYAGI	D/7692/2017	R-3865
187	E-284	RAVI ASHRI	D/199/1989	R-4471
188	D-897	RAVI BHUSHAN KUMAR TIWARI	D/19639/2022	R-3708
189	D-454	RAVI PRAKASH	D/4657/2016	R-3737
190	E-543	REENA KUMARI	D/13640/2022	R-3843
191	E-545	REETA	D/5104/2018	R-3884
192	F-341	REKHA DEVI	D/6849/2021	R-3792
193	A-919	REWA	D/5960/2022	R-3796
194	E-1024	RISHAB SETH	D/9495/2022	R-3741
195	D-895	RISHABH BHARDWAJ	D/7523/2022	R-3707
196	B-1282	RISHABH JAIN	D/463/2023	R-3719
197	A-1197	RISHABH TYAGI	D/2965/2018	R-3847
198	D-599	RITU	D/5081/2022	R-3767
199	A-690	ROHIT KUMAR	D/4488/2021	R-3743
200	D-605	ROHIT SINGH	D/13242/2022	R-3770
201	F-373	ROHIT THAREJA	D/3289/2015	R-3805
202	B-1460	ROHIT YADAV	D/1563/2022	R-3742
203	B-1096	ROOPESH KUMAR MISHRA	D/1338/2022	R-3726


 Nodal Officer
 Election Committee
 DBA-2024

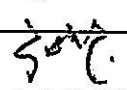
204	A-845	RUBY	D/11561/2021	R-3779
205	C-465	RUCHI RATHOR	D/11634/2021	R-3799
206	B-99	RUDRA ROUT	D/4970/2022	R-3711
207	D-362	SACHIN	D/7880/2022	S-5358
208	D-642	SACHIN KHATTER	D/1666/2016	S-5336
209	E-1184	SACHIN KR. SARATHI	D/9197/2018	S-5418
210	D-861	SACHIN KUMAR	D/703/2019	S-5554
211	E-539	SACHIN MITTAL	D/3591/2020	S-5490
212	F-190	SACHIN VERMA	D/5088/2022	S-5689
213	F-329	SADHNA SHARMA	D/526/2014	S-5404
214	C-146	SALMAN SAIFI	D/1293/2023	S-5461
215	G-11	SAMRAT PANWAR	D/3046/2023	S-5507
216	A-534	SANDEEP JAIN	D/5202/2023	S-5350
217	A-889	SANJAY RANA	D/1756/2018	S-5547
218	D-304	SANKET RANJAN	D/7274/2020	S-5375
219	E-799	SATENDRA SINGH	D/1687/2017	S-5635
220	D-898	SAUBHAGYA SARUP	D/7140/2022	S-5344
221	C-455	SHABNAM	D/11072/2022	S-5323
222	C-434	SHADMA SULTANA	D/6023/2022	S-5552
223	D-598	SHAHROUKH KHAN	D/8109/2020	S-5448
224	E-1205	SHANTANU TIWARI	D/7345/2020	S-5416
225	C-226	SHIKHA HOODA	D/1658/2020	S-5401
226	E-1043	SHIKHA SAXENA	D/7237/2017	S-5527
227	D-892	SHIVAM KHANNA	D/6043/2022	S-5345
228	A-1006	SHIVAM PAHAL	D/9844/2021	S-5348
229	E-1158	SHIVANI	D/3496/2021	S-5382
230	C-511	SHIVI TOMAR	D/10300/2022	S-5378
231	F-93	SHOBHIT SHARMA	D/5446/2020	S-5491
232	D-129	SHRUTI AGRAWAL	D/3985/2022	S-5453
233	F-175	SHUBHAM SANWARIA	D/10410/2022	S-5406
234	E-1107	SHUSHMA MAURYA	D/10303/2022	S-5414
235	C-414	SIDAK WANT KAUR	D/12886/2022	S-5370
236	B-1143	SIDDHARTH CHAUDHRY	D/2691/2022	S-5457
237	D-832	SIDHANT PRAKASH MAURYA	D/5014/2023	S-5322
238	D-581	SOMYA JAITLEY	D/6725/2018	S-5531
239	C-297	SONU PANDEY	D/14014/2022	S-5610
240	B-199	SUDHIR KUMAR SINGH	D/13472/2022	S-5545
241	E-635	SUMAN LATA	D/11276/2022	S-5432
242	D-318	SUMIT	D/1189/2020	S-5341
243	E-766	SUNIL KUMAR	D/954/2023	S-5387
244	B-899	SUNIL KUMAR	D/6811/2019	S-5324
245	E-1247	SUNITA	D/7733/2020	S-5395
246	B-681	SUNY GAHLOT	D/2355/2022	S-5466
247	A-796	SUSHANT KAIM	D/5702/2021	S-5484
248	A-1137	TANMAY SHARMA	D/3895/2023	T-407
249	D-614	TARUN GUPTA	D/2977/2013	T-414
250	E-604	UDIT JHA	D/4600/2023	U-249
251	B-1286	UMANG JAIN	D/5257/2023	U-254
252	D-315	UMESH CHANDRA RAI	D/1 B/1990	U-246
253	F-344	UMESH GUPTA	D/1124/2011	U-258
254	D-733	URVASHI	D/773/2021	U-247
255	F-277	UTKARSH ATRAY	D/9776/2021	U-257
256	E-1180	UTKARSH SHEORAN	D/10172/2022	U-250


 Nodal Officer
 Election Committee
 DBA-2024


257	E-1094	VAISHALI	D/2390/2022	V-1791
258	D-333	VANSH AGGARWAL	D/4856/2023	V-1751
259	E-1316	VARSHA	D/2136/2022	V-1747
260	D-437	VARUN MALHOTRA	D/4758/2023	V-1740
261	D-697	VIJAY KR. SINGH	D/5145/2017	V-1802
262	A-268	VIJAY KUMAR	D/12132/2022	V-1752
263	D-461	VIKAS PANDEY	D/9089/2022	V-1780
264	E-1038	VIPIN KUMAR	D/10400/2021	V-1770
265	D-603	VIPIN KUMAR	D/5451/2018	V-1771
266	D-96	VIPIN KUMAR JAYANT	D/3053/2020	V-1786
267	F-140	VIRBANDHU RAM	D/7775/2018	V-1826
268	E-1334	VISHAL KUMAR SINGH	D/12906/2022	V-1739
269	E-246	YASH	D/9539/2021	Y-337
270	D-840	YASHPAL	D/12369/2022	Y-343
271	C-488	YOGESH KUMAR	D/11806/2021	Y-335

Members Enrolled in BCD After 31/07/2023

1	A-636	ABHAY MOHAN SHARMA	D/10392/2023	A-4511
2	E-1022	ABHIJIT SINGH KADYAN	D/9520/2023	A-4386
3	D-748	AJAY KHATRI	D/6962/2023	A-4332
4	E-1105	AJIT KUMAR	D/7636/2023	A-4376
5	E-1154	ANKITA	D/9496/2023	A-4405
6	E-622	ANUBHAV SINDHU	D/7381/2023	A-4315
7	B-1459	ARUN KUMAR	D/9114/2023	A-4440
8	E-1204	ARYA	D/9447/2023	A-4347
9	D-355	ASHISH KUMAR	D/14542/2023	A-4555
10	E-1274	ATUL MISHRA	D/10719/2023	A-4643
11	F-346	BHUPESH DEV	D/9733/2023	B-1013
12	A-1032	CHHAVI AGGARWAL	D/11289/2023	C-391
13	E-1202	DEEPIKA	D/8096/2023	D-1435
14	D-600	DEEPIKA	D/11503/2023	D-1436
15	D-601	DEV KUMAR	D/9058/2023	D-1437
16	E-1084	DISHANT KAUSHIK	D/7394/2023	D-1450
17	B-1283	DIVYANSHI AGARWAL	D/12317/2023	D-1480
18	E-617	FIZA GALHOTRA	D/7673/2023	F-73
19	B-608	HARSHIT KARNWAL	D/14199/2023	H-184
20	E-1239	JAHIRUL HAQUE	D/11091/2023	J-941
21	C-497	KAILASH CHAND KUKRETI	D/13343/2023	K-1573
22	G-12	KAPIL SHARMA	D/14373/2023	K-1532
23	A-1004	KARAN	D/7267/2023	K-1517
24	D-303	KARAN KUMAR	D/8452/2023	K-1503
25	F-84	KRISHNA PARASHAR	D/7187/2023	K-1506
26	A-975	MANISH LADWAL	D/9370/2023	M-2457
27	E-1093	MANISHA KUMARI	D/14563/2023	M-2499
28	F-16	MANISHA SHARMA	D/9355/2023	M-2512
29	C-514	MEDINI SINHA	D/5478/2023	M-2460
30	C-419	MOHD ANAS ANSARI	D/13497/2023	M-2541
31	E-1050	MOHIT	D/13071/2023	M-2480
32	A-1030	MUSKAN GUPTA	D/10281/2023	M-2537
33	C-479	MUSKAN VERMA	D/9975/2023	M-2532
34	E-552	NADEEM	D/10169/2023	N-1546


 Nodal Officer
 Election Committee
 DBA-2024

35	E-1169	NANDINI KUMARI	D/9501/2023	N-1468
36	B-268	NEERAJ PASWAN	D/10827/2023	N-1515
37	E-1192	NITISH	D/7343/2023	N-1478
38	E-1177	PALAK VERMA	D/9688/2023	P-2309
39	E-921	PARUL BISHT	D/13786/2023	P-2267
40	E-1023	PRAMENDRA SINGH	D/8004/2023	P-2218
41	D-741	RACHNA BANIWAL	D/9726/2023	R-3787
42	E-49	RAHUL	D/7667/2023	R-3735
43	A-627	RAKESH KHANDELWAL	D/14793/2023	R-3815
44	B-1384	RAVI KUMAR	D/9256/2023	R-3771
45	E-1179	RAVINDER	D/8500/2023	R-3739
46	E-1196	RENU	D/7708/2023	R-3753
47	E-1273	RENU SAINI	D/10599/2023	R-3750
48	F-291	ROHAN GUPTA	D/6054/2023	R-379
49	E-420	SALONI GARG	D/5656/2023	S-5327
50	E-1127	SAPNA	D/11540/2023	S-5486
51	B-1095	SATYAM KUMAR	D/6059/2023	S-5714
52	D-602	SHIVANI CHAUDHARY	D/8153/2023	S-5435
53	B-599	SHLOK	D/7039/2023	S-5335
54	D-343	SHUBHAM GUPTA	D/6980/2023	S-5533
55	F-306	SHUBHAM PRAKASH SINGH	D/12777/2023	S-5409
56	C-170	SIDDHANTH TYAGI	D/10875/2023	S-5602
57	D-901	SOM DUTT VYAS	D/13187/2023	S-5506
58	E-616	UDIT SHARMA	D/12291/2023	U-253
59	C-458	UTTAM SINGH	D/11754/2023	V-259
60	E-1206	VAISHNAVI PATEL	D/7948/2023	V-1969
61	E-640	VARUN VERMA	D/7397/2023	V-1760
62	D-159	VIKRAM JEET SINGH	D/5489/2023	V-1758
63	E-231	VIPIN	D/10411/2023	V-1805


 Nodal Officer
 Election Committee
 DBA-2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 23.09.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Preparation of digital signatures of Hony. Secretary, Bar Association of Delhi, Tis Hazari Courts, Delhi, in compliance of directions issued by Hon'ble High Court of Delhi on 09.08.2024.

Sir,

Please refer to your reply dated 20.09.2024 in response to our communications dated 17.09.2024 and 19.09.2024 delivered on 21.09.2024, in relation with the subject cited above.

The Election Committee. in its meeting dated 23.09.2024 has considered the representation at length. The Committee has examined the request/ concerns cited by the Delhi Bar Association in relation with:-

- i) Voting rights of members who have joined the Bar till 31.10.2023;
- ii) The declaration being defective and issuance of fresh declaration forms; and
- iii) Veracity of representations by Mr. Vikas Goel, Advocate and Ms. Ragini Singh, Advocate.

I have been instructed to communicate the decision of the Committee to the following effect:-

Eligibility of members who have joined the Bar till 31.10.2023.

In terms of the judgment-"Lalit Sharma & Ors Vs. Union of India & Ors", the eligibility of a Member is to be considered as on 31st July, of the year of Election i.e. 31.07.2024. As per the other conditions laid down in the eligibility criteria, 12 appearances spanning over a year are also required for a member to qualify as a bonafide advocate, in terms of Clause 11.17 (iv) of Para 35 of the said judgment. The same implies that 12 months time prior to 31.07.2024 is to be considered.

Besides, the constitution of DBA itself requires the membership for atleast a year prior to the month of election. Having regard to the date 31.07.2024, as fixed by the Hon'ble High Court to be the date of assessment of eligibility, by necessary implication. The date of 31.07.2023 becomes the cut off date, for considering eligibility as to voting in Elections slated for 19.10.2024.

The same has already been communicated at the time of circulation of the declaration form on 09.08.2024. As such, the Committee is of

the view that it would not be feasible to try the day 31.10.2023 as the cut off date, as requested.

ii) The declaration being defective and issuance of fresh declaration forms.

In relation with the request for issuance of a rectified declaration form, the Committee is of the view that the format already circulated is explanatory in all material and relevant aspects and as such, does not need to be amended or rectified. Besides, no member who has filed any declaration, has cited any difficulty or anomaly in the form, affecting their claim to right to vote. Even otherwise, the request for rectification is being made after the process of submission of declaration has already over. Thus, the request cannot be accepted.

iii) The compliance/ representations by Mr. Vikas Goel and Ms. Ragini Singh, Advocates.

The Committee has examined the issue objectively, regardless the identities of any complainant/members, in order that a fair decision can be taken. The Delhi Bar Association has been requested to provide details as to the data of membership as well as to clarify their stand qua the date of membership of all the members whose name find mention in the list provided by Mr. Vikas Goel, Advocate.

It is further requested to supply the details of all members from amongst the list of members enrolled after 31.07.2023 at the earliest, in order that a proper decision can be arrived at in respect of citing their concern as to filing of Declaration despite their becoming member of the DBA after 31.07.2023.

It is also requested that in case the members who have joined/obtained the membership of the Bar after 31.07.2023, may be requested to withdraw their declaration forms as the same do not qualify the conditions for eligibility as stipulated in the declaration form itself.

(Harish Sharma)
Nodal Officer, Election Committee
Delhi Bar Association 2024
Dated 23.09.2024

No. _____/EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Worthy President, Delhi Bar Association, THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

Nodal Officer, Election Committee
Delhi Bar Association 2024